

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 55 of 2018

IN THE MATTER OF:

Hetero Healthcare Ltd. & Ors.

...Appellants

Vs

Competition Commission of India & Anr.

...Respondents

Present:

**For Appellants: Mr. Jayant K. Mehta and Ms. Bina Gupta,
Advocates**

For Respondents:

With

Competition Appeal (AT) No. 75 of 2018

IN THE MATTER OF:

Tapash Ranjan Paul & Ors.

...Appellants

Vs

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellants: Mr. Gautam Chawla and Mr. Rishabh Juneja,
Advocates**

For Respondents:

With

Competition Appeal (AT) No. 76 of 2018

IN THE MATTER OF:

Glenmark Pharmaceuticals Ltd.

...Appellant

Vs

Competition Commission of India & Anr.

...Respondents

Present:

**For Appellant: Mr. Gautam Chawla and Mr. Rishabh Juneja,
Advocates**

For Respondents:

With

Competition Appeal (AT) No. 77 of 2018

IN THE MATTER OF:

B. M. Thakkar & Co. ...Appellant

Vs

Competition Commission of India & Ors.Respondents

Present:

**For Appellant: Ms. Neha Mishra, Mr. Ishan Arora and Ms. Aayushi
Sharma, Advocates**

For Respondents:

With

Competition Appeal (AT) No. 78 of 2018

IN THE MATTER OF:

Dakshay Thakkar ...Appellant

Vs

Competition Commission of India & Ors.Respondents

Present:

**For Appellant: Ms. Neha Mishra, Mr. Ishan Arora and Ms. Aayushi
Sharma, Advocates.**

For Respondents:

With

Competition Appeal (AT) No. 85 of 2018

IN THE MATTER OF:

Glenn M. Saldanha

...Appellant

Vs

Competition Commission of India & Ors.

....Respondents

Present:

**For Appellant: Mr. Gautam Chawla and Mr. Rishabh Juneja,
Advocates**

For Respondents:

With

Competition Appeal (AT) No. 80 of 2018

IN THE MATTER OF:

M. Shrinivas Reddy & Anr.

...Appellants

Vs

Competition Commission of India & Ors.

....Respondents

Present:

**For Appellants: Mr. Jayant K. Mehta and Ms. Bina Gupta,
Advocates**

For Respondents:

With

Competition Appeal (AT) No. 95 of 2018

IN THE MATTER OF:

**Chemists and Druggists Association of
Baroda & Ors.**

...Appellants

Vs

Competition Commission of India & Ors.

....Respondents

**Competition Appeal (AT) Nos. 55, 75, 76, 77, 78, 85, 80, 95 of 2018 &
Competition Appeal (AT) No. 02 & 04 of 2019 & 20-21 of 2019**

Present:

For Appellants: Mr. Anshul Narayan, Advocate.

For Respondents:

With

Competition Appeal (AT) No. 02 & 04 of 2019

IN THE MATTER OF:

Divine Savior Pvt. Ltd. & Anr.

...Appellants

Vs

Competition Commission of India & Ors.

....Respondents

Present:

For Appellants: Mr. Anshul Narayan, Advocate.

For Respondents:

With

Competition Appeal (AT) No. 20-21 of 2019

IN THE MATTER OF:

**Federation of Gujarat State Chemists
and Druggists Association**

...Appellants

Vs

Competition Commission of India & Ors.

....Respondents

Present:

**For Appellants: Mr. Ekansh Mishra and Ms. Gunjan Chowksey,
Advocates.**

For Respondents:

ORDER

05.03.2020: Due to paucity of time these appeals could not be taken up.
Post these appeals for 'hearing' on **31st March, 2020** at **02:00 P.M.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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